

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 29 of 2013 &**  
**IA No. 45 of 2013**

**Dated : 19<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Nabha Power Ltd. & Anr. ... Appellant(s)**

**Versus**

**Punjab State Power Corporation Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.**  
**Mr. Aniket Prasoon**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan for R-1**  
**Ms. Shikha Ohri for R-2**

**ORDER**

We have heard the learned counsel for the parties.

Post the matter for further submissions on **27<sup>th</sup> September,**

**2013 at 2:30 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

vt/rt